

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : SHEO KUMAR AGARWAL V/S YASHWI MOTORS PVT
LTD

SECTION OF THE COMPANIES ACT: 241/242 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : ABHISHEK MISHRA

COUNSEL FOR THE RESPONDENT : NESAR AHMAD, ANIL KUMAR, PRABODH KUMAR
BAJPAL, RAVI PRAKASH SRIVASTAVA

Deepak maurya
holding Brief Abhishek Mishra

advocate

applicant

CP NO. 155/ALD/2019, CA NO. 210/2019

Parties are represented by their respective counsels.

Learned counsel appearing for the parties states that the pleadings are complete in
the present case.

Accordingly, put up in the week commencing 26.04.2021 for arguments before the
Regular Court, by which time, learned counsel for the parties may file their written
submissions, if they desire to do so.

-Sd-

Dated : 15.03.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)